

## Annexure-9

Name of the Corporate Debtor :INDIAN SUGAR MANUFACTURING COMPANY LIMITED;  
List of Creditors as on 30/11/2023

Date of commencement of CIRP: 23/03/2023;

Other creditors, if any, (other than financial creditors and operational creditors)  
(Amount in ₹)

| Sl. No. | Name of Creditor | Details of claim received |                | Details of claim admitted |                 |                                     |                             |                        |                          | Amount of contingent claim | Amount of any Mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Details of Security Held | Remarks, if any   |
|---------|------------------|---------------------------|----------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|--------------------------|---|
|         |                  | Date of receipt           | Amount claimed | Amount of claim admitted  | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC |                            |  |                              |                                    |                          |   |
| 1       | Dada Vilas Surve | 12-04-2023                | 5,00,000       | -                         | Shareholder     | NA                                  | NA                          | No                     | NA                       | -                          | -  | 5,00,000                     | -                                  | NA                       | Amount does not reflect in the CD record and has been rejected for lack of evidence on part of the claimant for the claimed amount. |